ABSTRACT OF THE PROCEEDINGS

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Council of the Governor General of India,

LAWS AND REGULATIONS

Vol. XXIII

Jan.-Dec., 1883

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ASSEMBLED FOR THE PURPOSE OF MAKING

LAWS AND REGULATIONS

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Published by the Huthority of the Governor General

CALCUTTA:

FFICE OF THE SUPERINTENDENT OF GOVERNMENT PRINTING, INDIA,

1884



Abstract of the Proceedings of the Council of the Governor General of India, assembled for the purpose of making Laws and Regulations under the provisions of the Act of Parliament 24 & 25 Vic., cap. 67.

The Council met at Government House, Simla, on Wednesday, the 9th July, 1884.

PRESENT:

His Excellency the Viceroy and Governor General of India, K.G., G.M.S.I., G.M.I.E., presiding.

His Honour the Lieutenant-Governor of the Panjáb, K.C.S.I., C.I.B.

His Excellency the Commander-in-Chief, G.C.B., C.I.E.

The Hon'ble J. Gibbs, c.s.I., c.I.E.

Lieutenant-General the Hon'ble T. F. Wilson, C.B., C.I.B.

The Hon'ble C. P. Ilbert, c.I.E.

The Hon'ble Sir S. C. Bayley, K.C.S.I., C.I.E.

The Hon'ble T. C. Hope, c.s.I., c.I.B.

The Hon'ble Sir A. Colvin, K.C.M.G., C.I.E.

The Hon'ble J. W. Quinton.

The Hon'ble D. G. Barkley.

KHOJÁ SUCCESSION BILL, 1884.

The Hon'ble Mr. ILBERT introduced the Bill to amend and define the law of Testamentary and Intestate Succession to Khojás, and moved that it be referred to a Select Committee consisting of the Hon'ble Messrs. Gibbs, Quinton, Barkley and the Mover.

The Motion was put and agreed to.

The Hon'ble Mr. Ilbert also moved that the Bill and Statement of Objects and Reasons be published in the *Bombay Government Gazette* in English and in such other languages as the Local Government might think fit.

The Motion was put and agreed to.

PANJÁB COURTS' BILL, 1884.

The Hon'ble Mr. Barkley moved that the Bill to amend the law relating to Courts in the Panjab be referred to a Select Committee consisting of the Hon'ble Messrs. Gibbs and Ilbert, the Hon'ble Sir Steuart Bayley, the Hon'ble Mr. Quinton and the Mover, with instructions to report in two months.

The Motion was put and agreed to,

[Sir Steuart Bayley.]

[9TH JULY, 1884.]

AGRICULTURISTS' LOANS BILL, 1884.

The Hon'ble SIR STEUART BAYLEY presented the Report of the Select Committee on the Bill to amend and provide for the extension of the Northern India Takkáví Act, 1879.

The Council adjourned to Wednesday, the 23rd July, 1884.

SIMLA;
The 10th July, 1884.

D. FITZPATRICK,

Secretary to the Government of India,

Legislative Department.